

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) No such decision has been taken by the Government to abolish the Bench of the Central Administrative Tribunal functioning in Bangalore.

(c) The Ministries/Departments of the Union Government decide on their own about filing appeals against the orders of the Central Administrative Tribunal in the Supreme Court. No information in this regard is maintained on a centralised basis.

(d) As on April 30, 1998, the Bangalore Bench of the Central Administrative Tribunal had disposed of 18397 cases since its inception and 617 cases were pending.

[Translation]

Pariyet Reservoir

2162. SHRI DADA BABURAO PARANJPE : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the Pariyet Reservoir in Madhya Pradesh is becoming dangerous as the Waste Weir of this reservoir has gone totally out of order and some cracks have also been developed in the reservoir due to earthquake;

(b) if so, the details thereof; and

(c) the measures being taken by the Union and State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) Some cracks have been noticed in the Pariat dam. The sluice and waste weir structures did not suffer any damage. The Government of Madhya Pradesh prepared an estimate of Rs. 1.00 lakh required for repair of Pariat dam which is maintained by the Municipal Corporation of Jabalpur for city drinking water supply. Central Water Commission have suggested remedial measures for the cracks in the dam. The Corporation Authorities have also been advised to keep strategic material ready to meet out unforeseen condition and to act according to the situation.

Training Centres for Food Processing

2163. SHRI R.S. GAVAI : Will the PRIME MINISTER be pleased to state:

(a) the total number of training centres operating for food processing industry in the country particularly in Maharashtra; and

(b) the steps being taken by the Government to set-up such centres in every state?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The Ministry of Food Processing Industries had implemented a developmental plan scheme during the 8th Plan Period, under which assistance was provided to various organisations for setting up of 231 Food Processing & Training Centres (FPTC) in the country. The scheme is also being implemented during the 9th Plan in the first year of which, assistance has been provided for setting up of 14 FPTCs. Thus, in the last six years, assistance has been provided for setting up of 245 FPTCs.

Out of 245 FPTCs, 3 were sanctioned for the State of Maharashtra during the 9th Plan Period, of which two have become operational.

The scheme is not State-specific. Besides, this Ministry does not set up such Centres directly and, instead, extends assistance to various organisations including voluntary agencies & non-Governmental organisations, for setting up of such Centres.

Share of Agriculture in G.D.P

2164. PROF. PREM SINGH CHANDUMAJRA :
SHRI CHINTA MOHAN :

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn towards the news-item captioned "Agriculture lifted 1996-97 real G.D.P., R.B.I." appearing in 'Business Standard' dated May 18th, 1998;

(b) if so, whether contribution of industry and service sector in G.D.P. has increased to 27% and 48.6% respectively whereas the share of agriculture sector has come down to 24.4% during the financial year 1997-98;

(c) if so, details thereof alongwith the matter reported therein; and

(d) whether any work plan has since been formulated by the Government to increase the share of agricultural sector in G.D.P. by fixing time-bound targets?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.